

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat
Jammu/Srinagar

NOTIFICATION

Jammu, the 21st November, 2022

S.O. 618. — In exercise of the powers conferred by Section 4 of the Jammu and Kashmir Development Act, 1970 (Act No. XIX of 1970) and in supersession of notification SRO 84 dated 5th March, 2020, the Government hereby re-constitute the Katra Development Authority constituted vide notification SRO 579 dated 12.09.1986 with the following composition; namely:-

1.	Chief Secretary, J&K	Chairman
2.	Financial Commissioner (Additional Chief Secretary), Finance Department	Member
3.	Principal Secretary to the Government, Housing and Urban Development Department	Vice-Chairman
4.	Commissioner/Secretary to the Government, Revenue Department	Member
5.	Secretary to the Government, Planning, Development & Monitoring Department	Member
6.	Secretary to the Government, Tourism Department	Member
7.	Divisional Commissioner, Jammu	Member
8.	Additional CEO, SMVDSB	Member
9.	District Development Commissioner, Reasi	Member
10.	Chief Executive Officer, Katra Development Authority	Member-Secretary
11.	Chief Town Planner, Jammu	Member
12.	President, Municipal Committee, Katra	Member

The Members shall hold office for a period of two years.

By Order of the Government of Jammu and Kashmir.

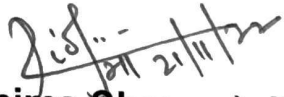
Sd/-
(DheeraJ Gupta) IAS
Principal Secretary to the Government

No. HUD-SDA/6/2022 (C.No. 156596)

Dated: 21.11.2022

copy to the:-

1. Financial Commissioner (Additional Chief Secretary), Finance Department.
2. Principal Secretary to the Lieutenant Governor.
3. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretary to the Government, Revenue Department.
5. Divisional Commissioner, Jammu.
6. Secretary to the Government, General Administration Department.
7. Secretary to the Government, Planning, Development & Monitoring Department.
8. Secretary to the Government, Tourism Department.
9. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
10. Director, Archives, Archaeology and Museums, J&K.
11. Additional Chief Executive Officer, SMVDSB.
12. District Development Commissioner, Reasi.
13. Vice Chairman, Jammu Development Authority.
14. Regional Director, Directorate of Environment & Remote Sensing.
15. Chief Town Planner, Town Planning Organization, Jammu.
16. Chief Executive Officer, Katra Development Authority.
17. President, Municipal Committee, Katra.
18. Private Secretary to the Chief Secretary.
19. Private Secretary to Principal Secretary to the Government, H&UDD.
20. Notification file/stock file.


(Ridhima Sharma) JKAS
Under Secretary to the Government

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